GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 738 TO BE ANSWERED ON 29.11.2024

SANKALP INITIATIVE

738. SHRI K RADHAKRISHNAN: ADV GOWAAL KAGADA PADAVI: DR. M P ABDUSSAMAD SAMADANI: SHRI K C VENUGOPAL:

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of works taken under the SANKALP initiative so far since its inception, State/UT-wise;
- (b) the number and nature of issues resolved/addressed, State/UT-wise;
- (c) the details of steps taken/proposed to be taken by the Government to assess the effectiveness of SANKALP initiative in empowering women at ground level;
- (d) whether the Government has identified any challenges in operation of such initiative; and
- (e) if so, the details of the steps taken/proposed to be taken by the Government to ensure smooth and optimal operation of such initiative and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SAVITRI THAKUR**)**

(a) to (e): The SANKALP: Hub for Empowerment of Women (HEW), launched under the Samarthya component of Mission Shakti on 01.04.2022, operates as a Project Management Unit (PMU) to oversee and implement various components of Mission Shakti. Its primary role is to function as a single-window inter-sectoral convergence mechanism for supporting women across the country. The initiative is structured at three levels- National, State/UT and District, which work in coordination to provide effective outreach and support to women.

Through SANKALP: HEW, information on various components of Mission Shakti and other women-centric schemes/ initiatives of Government of India and States/UTs, is provided to women seeking support. To enable dissemination of information to the women at grassroot level, regular capacity-building training is provided to the staff to

ensure that they are well-conversed to discharge their duties, which includes providing them with a 'Standard Operating Procedure (SOP)' and a comprehensive Compendium detailing Central Government women-centric schemes, policies, laws, and legislations. Also, the SANKALP: HEW have been equipped with additional funds for hiring of vehicles for mobility support to outreach activities, to enhance their effectiveness and reach of these awareness efforts.

Additionally, cases such as those related to domestic violence, mental health challenges, and legal assistance are referred to other institutions like OSC (One-Stop Centres), Sakhi Niwas, and Shakti Sadan for further support and intervention. Issues related to data management, technical difficulties with dashboards, and recruitment concerns have been addressed to ensure smooth implementation of welfare schemes.

From 21st June 2024 to 4th October 2024, a '100-day special awareness campaign' was conducted through SANKALP: HEW focusing on women empowerment across all States and Union Territories (UTs), demonstrating the national reach and impact of the initiative. The campaign involved large-scale efforts to raise awareness about women's rights, health, legal protections, and the government's welfare schemes related to women, where women could openly discuss their daily challenges/needs and seek redressal/assistance.

The details of activities conducted by States/ UTs under SANKALP: HEW are at **Annexure**.

Annexure with regard to reply to part (a) to (e) of Lok Sabha Unstarred Question No. 738 for answer on 29.11.2024 regarding 'SANKALP Initiative'

The details of activities conducted by States/ UTs under SANKALP: HEW Initiative so far since its inception

SI. No.	Details of activities	Undertaken by State/UT
	under SANKALP: HEW	
	Awareness on Beti	Andaman & N Islands, Arunachal Pradesh, Assam,
	Bachao Beti Padhao	Bihar, Chandigarh, Goa, Gujarat, Haryana, Jammu
		and Kashmir, Karnataka, Kerala, Madhya Pradesh,
		Meghalaya, Mizoram, Punjab, Rajasthan, Sikkim,
		Telangana, Uttar Pradesh
		Arunachal Pradesh, Assam, Chhattisgarh, Goa,
	•	Haryana, Jammu and Kashmir, Gujarat
	Capacity Building/Training on	Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Gujarat, Haryana. Jammu and Kashmir
	Mission Shakti	Oujarat, Haryana. Sammu and Kashinii
		Arunachal Pradesh, Bihar, Chhattisgarh, Goa,
	Drives	Gujarat, Haryana, Jammu and Kashmir
5.	Gender Sensitization	Arunachal Pradesh, Assam, Chhattisgarh, Haryana,
	Programs	Jammu and Kashmir
6.	Legal	Assam, Chhattisgarh, Gujarat, Haryana, Jammu
	Awareness/Capacity	and Kashmir
	Building on Legal Aid	
	•	Arunachal Pradesh, Assam, Bihar, Chhattisgarh,
		Haryana, Jammu and Kashmir
	and Reproductive Health	
		Arunachal Pradesh, Assam, Bihar, Chhattisgarh,
		Gujarat, Jammu and Kashmir
	Day Awareness on Sexual	Jammu and Kashmir
	Harassment at	
	Workplace (POSH Act)	
	Community	Arunachal Pradesh, Assam, Chhattisgarh, Jammu
	Mobilization/Participation	
	Week for BBBP	
11.	Plantation Drives	Arunachal Pradesh, Chhattisgarh, Gujarat
12.	Capacity Building for	Arunachal Pradesh, Assam, Chhattisgarh, Gujarat,
	DHEW and OSC Staff	Haryana, Jammu and Kashmir

12	Encolment Drives for Skill	Cujarat Harvana Jammu and Kaahmir Ladakh
15.		Gujarat, Haryana, Jammu and Kashmir, Ladakh,
	-	Madhya Pradesh, Meghalaya, Mizoram, Punjab,
1.4	-	Rajasthan, Sikkim, Telangana, Uttar Pradesh
	-	Chhattisgarh, Gujarat, Haryana, Jammu and
	Mission Shakti Schemes	
15.	State and District Level	Gujarat
	IEC Activities	
16.	Awareness on Domestic	Jammu and Kashmir
	Violence Act	
	Workshops on Basic	-
	Computer Skills for Girls	
18.	Awareness on Laws for	
	Safety and Security of	
	Women and Children	
	J. J	Gujarat, Jammu and Kashmir
	Dropouts	
20.	Monitoring of Mission	Chhattisgarh, Gujarat, Haryana, Jammu and
	Shakti Schemes	Kashmir
21.		Haryana
	Sustainable Farming	
	Techniques	
22.	Awareness Camps for	Bihar, Haryana
	Women on Menstrual	
	Health and Hygiene	
23.	Awareness Program on	Jammu and Kashmir
	Nasha Mukt Bharat	
	Abhiyaan	
24.	-	Ladakh, Madhya Pradesh, Meghalaya, Mizoram,
	Legal Aid Programs	Punjab, Sikkim, Rajasthan, Uttar Pradesh
25.	Health and Reproductive	Ladakh, Madhya Pradesh, Meghalaya, Mizoram,
	Rights Awareness	Punjab, Rajasthan, Sikkim, Tamil Nadu, Uttar
		Pradesh
